

HIGH COURT OF UTTARAKHAND, NAINITAL

NOTIFICATION

No.205/UHC/Admin.A/2022

Dated: July 29, 2022

Ms. Shivani Nahar, Civil Judge (Jr. Div.), Ranikhet, District Almora is directed to hold Camp Court at Bhikiyasen, District Almora for two days in a week, till completion of Foundation Training of Shri Adarsh Tripathi, Civil Judge (Jr. Div.), Bhikiyasen, District Almora.

No.206/UHC/Admin.A/2022

Dated: July 29, 2022

Shri Vinit Kumar Srivastava, Civil Judge (Jr. Div.), Bhikiyasen, District Almora is transferred and posted as 2nd Additional Civil Judge (Jr. Div.), Dehradun, vice Ms. Deepti Pant.

No.207/UHC/Admin.A/2022

Dated: July 29, 2022

Ms. Deepti Pant, 2nd Additional Civil Judge (Jr. Div.), Dehradun is posted as 3rd Additional Civil Judge (Jr. Div.), Dehradun, vice Ms. Avantika Singh Chaudhary.

No.208/UHC/Admin.A/2022

Dated: July 29, 2022

Ms. Avantika Singh Chaudhary, 3rd Additional Civil Judge (Jr. Div.), Dehradun is posted as 4th Additional Civil Judge (Jr. Div.), Dehradun, vice Shri Adarsh Tripathi.

No.209/UHC/Admin.A/2022

Dated: July 29, 2022

Shri Adarsh Tripathi, 4th Additional Civil Judge (Jr. Div.), Dehradun is transferred and posted as Civil Judge (Jr. Div.), Bhikiyasen, District Almora, vice Shri Vinit Kumar Srivastava.

This order will come into force with immediate effect.

By Order of the Court,

Sd/-
(Vivek Bharti Sharma)
Registrar General

No.3617/UHC/Admin.A/2022

Dated: July 29, 2022

Copy forwarded for information and necessary action to: -

1. Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative, & Parliamentary Affairs, Govt. of Uttarakhand, Dehradun.
3. Accountant General, Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun.
4. Principal Secretary/Secretary, Personnel, Government of Uttarakhand, Dehradun.
5. Director, Directorate of Treasuries, Pension & Entitlements, Uttarakhand, 23-Laxmi Road, Dalanwala, Dehradun.

6. Director, Government Press, Uttarakhand, Industrial Area, Ramnagar, Roorkee-247667, District Hardwar for Publication of the Notification in the next issue of the Gazette of Uttarakhand and also to furnish copy of Gazette to this Court.
7. All the District Judges of the State Judiciary.
8. Principal Judge, Family Court, Dehradun and Judges, Family Courts of State Judiciary.
9. Director, Uttarakhand Judicial & Legal Academy, Bhowali, District Nainital.
10. Member-Secretary, Uttarakhand State Legal Services Authority, ADR Building, High Court Campus, Nainital.
11. All the Registrars of the Court.
12. P.P.S. to Hon'ble the Chief Justice.
13. P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for kind perusal of Hon'ble Judges.
14. P.S. to Registrar General.
15. Chief Treasury Officer, Almora and Dehradun.
16. Assistant Registrar (IT), High Court of Uttarakhand, Nainital for uploading the notification on the website of the Court.
17. Guard File/ Assistant concerned.

**Assistant Registrar
Admin.A-2**